

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF DHRUVI PROPERTIES PRIVAT LIMITED**

| <b>RELEVANT PARTICULARS</b> |   |  |
|-----------------------------|---|--|
| 1.                          | Name of corporate debtor  | Dhruvi Properties Private Limited  |
| 2.                          | Date of incorporation of corporate debtor   | 17/08/2009   |
| 3.                          | Authority under which corporate debtor is incorporated / registered   | Registrar of Companies, Mumbai, Maharashtra  |
| 4.                          | Corporate Identity No. / Limited Liability Identification No. of corporate debtor   | U45202MH2009PTC194959  |
| 5.                          | Address of the registered office and principal office (if any) of corporate debtor  | Paras Centre A, Office No 127, 1 <sup>st</sup> Floor, Tata Road No 2, Opera House, Mumbai City, Mumbai, Maharashtra, India -400004         |
| 6.                          | Insolvency commencement date in respect of corporate debtor   | Date of order 15.12.2023, (Certified Copy of order received on 20/12/2023)   |
| 7.                          | Estimated date of closure of insolvency resolution process  | 17.06.2024 (180 days from insolvency commencement date i.e Certified Copy of order received)   |
| 8.                          | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Modilal Dhanraj Pamecha<br>Reg No- IBBI/PA-001/IP-PO1231/2018-2019/12127. AFA Valid till 25/09/2024  |
| 9.                          | Address and e-mail of the interim resolution professional, as registered with the Board   | camodilalpamecha@gmail.com   |
| 10.                         | Address and e-mail to be used for correspondence with the interim resolution professional   | Address : C-802 Padmarag, J.B.Nagar Andheri (E), Mumbai -400059, Maharashtra.<br>Email : dhruviproperties.cirp@gmail.com                   |
| 11.                         | Last date for submission of claims  | 03.01.2024 (14 Days from the date of receipt of certified copy of order i.e 20/12/2023)  |
| 12.                         | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | N.A.   |
| 13.                         | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | N.A.   |
| 14.                         | Relevant Forms and Details of authorized representatives are available at:  | Web link:<br><a href="http://www.ibbi.gov.in/home/downloads">http://www.ibbi.gov.in/home/downloads</a><br>Physical Address: Not Applicable |

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the Dhruvi Properties Private Limited on 15.12.2023

The creditors of Dhruvi Properties Private Limited are hereby called upon to submit their claims with proof on or before 03.01.2024 the date falling fourteen days from the appointment of the interim resolution professional to the interim resolution professional at the address mentioned against entry No. 10.


The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**

Date :22/12/2023  
Place :Mumbai



  
**Modilal Dhanraj Pamecha**  
**(Interim Resolution Professional)**